RRD/RD-3/TG/1024/746/2015

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 2176 and 2177 of 2015

Certificate No. 746 of 2015

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 2176 and 2177 of 2015 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

- 1. Whereas a Recovery Certificate 746 of 2015 dated July 20, 2015 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 10,60,019/- (i.e Ten Lakh Sixty Thousand and Nineteen only) along with further interest, all costs, charges and expenses etc. against Bela H. Kayastha [PAN: ABJPJ7168G] ["Defaulter"].
- 2. And whereas Notices of Attachment in the above proceedings dated July 20, 2015 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
- 3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.
- 5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Mumbai on this 21st day of November, 2025.

SEAL



RECOVERY OFFICER

Copy to:

Bela H. Kayastha PAN: ABJPJ7168G

Address 1: 42796, Jhaveri Wad., Opp. Laheria Pol.,

Relief Road, Ahmedabad - 380001

Address 2: 16, Thakorebhai Towers, Opp. Khadi Sarika,

Law Garden, Ahmedabad - 380009